

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF PHOENIX ALUMINIUM PRODUCTS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Phoenix Aluminium Products Private Limited
2.	Date of incorporation of corporate debtor	24/08/1972
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (RoC), Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27203MH1972PTC015962
5.	Address of the registered office and principal office (if any) of corporate debtor	Unit, 19, F-II, Block Plot No.51, MIDC, Pimpri, Pune – 411018
6.	Insolvency commencement date in respect of corporate debtor	Date of Order Delivered: 13.11.2019 Certified copy of Order Received by IRP: 27.11.2019
7.	Estimated date of closure of insolvency resolution process	25.05.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Prakash Dattatraya Naringrekar IBBI/IPA – 002/IP – N00270/2017 – 18 /10783
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A – 503, Blue Diamond CHS Ltd, Chincholi Bunder, Link Road Junction, Malad West, Mumbai – 400064. Email: prakash03041956@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B – 34, Ground Floor, Rolex Shopping Centre, Station Road, Goregaon West, Mumbai – 400062. Email: pappl.cirp@gmail.com
11.	Last date for submission of claims	11.12.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable – as per details available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: www.ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Phoenix Aluminium Products Private Limited on 27.11.2019. (Order delivered on 13.11.2019).



The creditors of Phoenix Aluminium Products Private Limited are hereby called upon to submit their claims with proof on or before 11.12.2019 to the interim resolution professional at the address mentioned against entry No. 10.

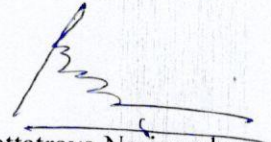
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA - Not Applicable.

Submission of false or misleading proofs of claim shall attract penalties.

In case of any query please contact the IRP team on: 9819772440/022 – 6699 1469

For Phoenix Aluminium Products Private Limited



Mr. Prakash Dattatraya Naringrekar
Interim Resolution Professional
IBBI/ IPA – 002/ IP – N00270/2017 – 18/10783

Date: 29.11.2019
Place: Mumbai

Prakash Dattatraya Naringrekar
Insolvency Professional
Regd. No. IBBI/IPA-002/IP-N00270/2017-18/10783
503 A, Blue Diamond C.H.S. Ltd.,
Chincholi Bunder, Link Road Junction,
Malad - West, Mumbai - 400 064.